

(b) whether any inquiry has been instituted into the matter; and

(c) if so, the findings thereof?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes Sir.

(b) and (c). The case is under police investigation and their findings are not yet known.

Accident averted at Madurai

892. Shri Tangamani: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that an accident was averted by the driver of the Trivandrum Passenger on the 27th May, 1961 at Madurai;

(b) if so, the commendation done to the driver; and

(c) what are the circumstances connected with the incident?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) A reward of Rs. 50 was paid to the Driver in the form of 5 years interest-free Prizebonds.

(c) The accident was by the shunting engine Driver passing the shunt signal in the 'ON' position.

Sugar Supply at Madurai

893. Shri Tangamani: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Madurai Ramnad Chamber of Commerce made representation to the Deputy Minister when he visited Madurai regarding sugar supply; and

(b) if so, the action taken on the representation?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir.

(b) The representation is under consideration.

River Boards

894. Shri Amjad Ali: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that some States have sought clarification regarding the powers and functions of the River Boards; and

(b) what are the difficulties experienced by these States in implementing the provisions of the River Boards Act?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No but correspondence is still going on with the States concerned.

(b) Does not arise as the River Boards are yet to be set up.

D. D. T. Stocks

895. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) whether it is a fact that a serious shortage of D.D.T. stocks is anticipated next year;

(b) if so, the reasons for the same;

(c) the steps proposed to be taken to meet this shortage;

(d) whether it is also a fact that a certain kind of malarial vectors has developed resistance to insecticides; and

(e) the steps taken to check the same?

The Minister of Health (Shri Karmarkar): (a) No.

(b) and (c). Do not arise.

(d) One vector mosquito has developed resistance to D.D.T. in a few foci in Maharashtra and Gujerat.

(e) Another insecticide BHC 50 water dispersible power is being used from this year. Surveillance operation has been intensified and necessary chemotherapeutic measures are being taken.